

**Defective Case Register from 2024-12-05 to 2024-12-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/36509/2024	ACHYUTANANDA PATTANAIK	2024-12-05	Annexture-1 not mentioned in the Index.
2	D-WP(C)/50601/2024	UMA CHARAN MISHRA	2024-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED subject code incorrectly mentioned in the index of the writ petition
3	D-BLAPL/36517/2024	DILIP KUMAR SAHU	2024-12-05	Date of copy of order not tally with Index.
4	D-CRLREV/36513/2024	BHAGABAN SARANGI	2024-12-05	1.Period of Delay 175 Days . I .A -1126/2024 filed for condonation of delay but averment in the petition not taken properly . 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 13.75 not paid on annexure 1 . Decree Rs (b) Appellate Court Judgement Rs 5 .50 paisa not paid on annexure -2 . 3. Code Indicated but not correct .
5	D-BLAPL/36591/2024	MANAS KUMAR CHAND	2024-12-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
6	D-BLAPL/36589/2024	AMIT BISWAL	2024-12-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Index not properly page marked.Page nos . 7 and 8 not neat.
7	D-BLAPL/36590/2024	SWAYAMPRAVA DASH	2024-12-05	Name of informant should not be mentioned as per standing order.
8	D-CRLA/36612/2024	SRINIBASH SATAPATHY	2024-12-05	Name of the victim be deleted from the case record .Put up for S .R thereafter .
9	D-WP(C)/50706/2024	SATYANARAYAN MISHRA	2024-12-05	synopsis and date chart not mentioned in the index and date mentioned in the index is also wrong
10	D-BLAPL/36594/2024	RABINDRA NATH PRUSTY	2024-12-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. . Date of rejection order not correct in index as per annex.2. 2. provision not correct.
11	D-BLAPL/36614/2024	DILLIP KUMAR PATTANAYAK	2024-12-05	1. Page no.16 not neat.
12	D-WP(C)/50635/2024	TUSAR KUMAR MISHRA	2024-12-05	1. PETITIONER NO 2 NOT REPRESENTED IN V.NAMA
13	D-CONTC/50850/2024	ADV.	2024-12-05	Petition may stick to one Prayer only
14	D-BLAPL/36601/2024	JNYANANANDA PANDA	2024-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Counsel not reflect his full name in V. NAMA.

15	D-WP(C)/50633/2024	MAHENDRA KUMAR SAHOO	2024-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-BLAPL/36628/2024	SUBODH KUMAR MOHANTY	2024-12-05	1 As per Standing Order No. 03 dated 09.07.2024, the name of the informant shall not be mentioned in the petition.
17	D-CMP/50769/2024	AMIT PRASAD BOSE	2024-12-05	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat page no.23 be filed.
18	D-WP(C)/50566/2024	SAMEER KUMAR DAS	2024-12-05	Legible copy of page-128 to be filed.
19	D-WP(C)/50636/2024	ARFRAAZ SUHALI	2024-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-BLAPL/36650/2024	RABINDRA PRASAD PATNAIK	2024-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Deficit court fee of Rs.2/-not paid on V. nama.
21	D-WP(C)/50611/2024	ABHILASH MISHRA	2024-12-05	Copy not served on S.C. (C.T. and G.S.T)
22	D-BLAPL/36605/2024	BISHWARANJAN SAHU	2024-12-05	1. DATE OF REJ.OR. NOT CORRECT IN DATE CHART.
23	D-BLAPL/36606/2024	PRASANTA KUMAR SAHOO	2024-12-05	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.23 NOT PARTIALLY NEAT.
24	D-BLAPL/36609/2024	SAPAN KUMAR LENKA	2024-12-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1 Synopsis and date chart not alphabetic paginated in Index.
25	D-WP(C)/50790/2024	ADHIRAJ MOHANTY	2024-12-05	30-OTHER DEFECT (IF ANY) 1. Deficit court fee of Rs.6/ to be paid on cause title of writ petition. 2. Paragraphs and pages of writ petition not correctly numbered. 3. Authorisation with regards to swear the affidavit on behalf of another petitioner not furnished. 4. Annexure-2 and 3 not attested as true copies. 5. I.A. Is not correctly page marked. 6. Petitioner No.2 has not executed vakaltnama.
26	D-CONTC/50849/2024	ADV.	2024-12-05	Petition may stick to one Prayer only
27	D-WP(C)/50471/2024		2024-12-05	1. Vakaltnama not filed. 2. Each page of writ petition is not signed by the counsel. 3. R.6/ not paid on cause title of writ petition. 4. Reference certificate not furnished. 5. Synopsis and date charts are not alphabetically paginated.
28	D-BLAPL/36632/2024	ACHYUTANANDA PATTANAIK	2024-12-05	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 and 11 not neatly legible.
29	D-WP(C)/50456/2024	PRAFULLA KUMAR	2024-12-05	1. Name Of The Filing Advocate Not In Capital Letters In The Petition 2. Annexure-2 is not correctly page

		MAHAPATRA		marked
30	D-WP(C)/50455/2024	PRAFULLA KUMAR MAHAPATRA	2024-12-05	1. Annexures-2 to 3 not correctly page marked. 2. Annexure-1 is not correctly page marked as per book mark index and index of writ petition.
31	D-CMAPL/50778/2024	ADV.	2024-12-05	1. Appellate Court /Revisional Order Judgement Net copy filed, Certified copy be filed. 2. Cause Title Not addressed 3. Further SR shall be made after certified copy of dismissal order is filed.
32	D-RVWPET/50589/2024	ADV.	2024-12-05	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02-25 paise not paid 2. Synopsis and Date chart not filed
33	D-WP(C)/50600/2024	SUBHASIS MOHAPATRA	2024-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-MACA/50783/2024	SOMNATH ROY	2024-12-05	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 138 days 2. statutory deposit not made
35	D-ABLAPL/36642/2024	RABI NARAYAN MOHANTY	2024-12-05	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 not partially legible.
36	D-ABLAPL/36664/2024	PRIYA RANJAN SINGH	2024-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Date not mentioned in V.nama by filing advocate.
37	D-CRLA/36586/2024	MANAS KUMAR CHAND	2024-12-05	Date of impugned judgment given at pg.3 does not match with the date given in prayer.
38	D-ABLAPL/36648/2024	JYOTIRMAYA SAHOO	2024-12-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. provision not correct. 2. paragraphs not correct in declaration of affidavit. 3. page nos .12 and 13 are not neatly legible. 3. As per V.NAMA , STATE NOT MADE A PARTY IN THE CAUSE TITLE.
39	D-BLAPL/36608/2024	SAPAN KUMAR LENKA	2024-12-05	As per FIRS detail , name of trial court not tally to cause title.
40	D-WP(C)/50671/2024	PRAFULLA KUMAR MAHAPATRA	2024-12-05	. Surname of the petitioner in the affidavit V.nama does not tally with the Index, synopsis, date chart and cause title of the file. 2. Annex-1 and 2 are not correctly page marked as per Index and book marks Index.
41	D-WP(C)/50630/2024	MD. GOLAM MADANI	2024-12-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. In affidavit sl. no 2 not correctly furnished
42	D-FAO/50606/2024	SATYA SMRUTI MOHANTY	2024-12-05	Court fee payable not furnished. Good ground certificate not furnished.

43	D-MACA/50848/2024	BIBHU PRASAD DAS	2024-12-05	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 6 days 2. statutory deposit not made.court fee payable not correctly furnished.
44	D-RSA/50800/2024	SAMIR KUMAR MISHRA(SR.ADV.)	2024-12-05	Trial Court Judgement / Order not filed
45	D-WP(C)/50781/2024	PABITRA KUMAR NAYAK	2024-12-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page No.17 under Annexure-2 not filed.
46	D-ABLAPL/36592/2024	SUSANTA KUMAR TRIPATHY	2024-12-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the opp.party Wrongly mentioned in affidavit.
47	D-WP(C)/46857/2024	UMAKANT SAHOO	2024-12-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/50691/2024	JATINDRA KUMAR MOHAPATRA	2024-12-05	1.Page-10 under Annexure-1 not filed. 2.Date of execution of vakaltnama not furnished. 3.The name of the petitioner in synopsis not correctly furnished.
49	D-CRLA/36402/2024	TUSAR KANTI PRAHARAJ	2024-12-05	1.Copy of Trial Court Judgement / Order Xerox copy filed,Authenticated copy be filed. 2.Prayer made without signature-Further SR shall be made after defect no.1 is rectified.
50	D-CRLA/35911/2024	SHISHIR KUMAR SAMAL	2024-12-05	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 62 Days . 2.In paragraph -2 of I .A, year of G .R case mentioned appears to be not correct .
51	D-CRLMA/36383/2024	MANORANJAN DAS	2024-12-05	CRLMA may not lie
52	D-BLAPL/36427/2024	UMESH CHANDRA PATNAIK	2024-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Index and page mark not proper.2. Annex.5 not reflected in index.3.In para.6 of petn. notification date, not tally with annex. 5.4.Annex.7 not marked as per index and page no.36 not neatly legible.5 .Age of petitioner not reflected.
53	D-ABLAPL/36621/2024	SOHARDDA SUMAN	2024-12-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 15,16 , 23 and 24 not neat.
54	D-WP(C)/50705/2024	SATYANARAYAN MISHRA	2024-12-05	Synopsis and Date chart not mentioned in the index of the writ petition.
55	D-ABLAPL/36634/2024	DHANANJAYA MUND	2024-12-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.19,45,46 and 47 not neat.
56	D-ABLAPL/36645/2024	NIRANJAN NAYAK	2024-12-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

57	D-BLAPL/36549/2024	CHITTA RANJAN SAHU	2024-12-05	14-NOT PROPERLY INDEXED.
58	D-BLAPL/36647/2024	AMULYA PRASAD NAYAK	2024-12-05	1.Synopsis and date chart not alphabetic paginated in Index.2 Page nos.6,7 and 8 not neat and legible.
59	D-CMP/50761/2024	SOUMENDRA PATTANAIK	2024-12-05	8-CAUSE TITLE NOT IN ORDER. Status of parties in trial court be furnished
60	D-WPCRL/36351/2024	KARUNAKAR GAYA	2024-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
61	D-WP(C)/50659/2024	SANTOSH KUMAR SWAIN	2024-12-05	Page 9 not neat.
62	D-WP(C)/50564/2024	KUNAL KUMAR SWAIN	2024-12-05	Page 14 not neat.
63	D-WP(C)/50619/2024	ACHYUTANANDA PATTANAIK	2024-12-05	1.Representation dated 27.08.2024 mentioned in Annex-5 does not tally with Index and averments-9 of the petition.
64	D-WP(C)/50563/2024	PRAVASH CHANDRA JENA	2024-12-05	Page 10 not neat.
65	D-WP(C)/50657/2024	BIRAJA PRASANNA DAS	2024-12-05	Page 26 not legible.
66	D-RVWPET/50679/2024	ADV.	2024-12-05	1.Copy of Trial Court Judgement / Order - 02.25 paise not paid
67	D-CMP/50650/2024	SUDHANSU SEKHAR JENA	2024-12-05	Place it after filing of Annexure-4 and proper page marking
68	D-BLAPL/36378/2024	SMRUTI RANJAN ROUT	2024-12-05	As per Rejection order the name of Lower Court not mentioned in Cause Title AND Petition
69	D-ABLAPL/36673/2024	KAUSTUVA MOHANTY	2024-12-05	1.Page no.11 not neat and legible.
70	D-BLAPL/36015/2024	DEBASNAN DAS	2024-12-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Paragraph no. not furnished on declaration.2.As per rejection order under Annexure-2,the name of the lower court (last para) not tally with cause title
71	D-WP(C)/50669/2024	SANJIB MOHANTY	2024-12-05	Annex.3 has been described as letter in the index instead of lease deed
72	D-ABLAPL/36593/2024	SANJAY KUMAR BEHERA	2024-12-05	provision not correct.
73	D-ABLAPL/36565/2024	ANJAN KUMAR BISWAL	2024-12-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 and 13 not legible.
74	D-WP(C)/50723/2024	DEBENDRA NARAYAN PATTANAIK	2024-12-05	Page No 20 in Annexure 5 not legible
75	D-ABLAPL/36585/2024	ASUTOSH TRIPATHY	2024-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.C.fee Rs. 50/- for High Court Bar Association to be paid on V.nama.

76	D-ABLAPL/36600/2024	SUSHANTA HARICHANDAN	2024-12-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the petitioner on affidavit not tally with cause title.2. Page nos.10,11,18 , 19 not neat and legible.
77	D-ABLAPL/36602/2024	BIREN SANKAR TRIPATHY	2024-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
78	D-WP(C)/50720/2024	AJIT KUMAR ROY	2024-12-05	Receipt Showing Serv.copy To ct not Filed.
79	D-ABLAPL/36581/2024	JAYANTA KUMAR MAJHI	2024-12-05	Date of disp. of not reflected in reference certificate ,as per FIR details.
80	D-WP(C)/50614/2024	BISWAJIT TRIPATHY	2024-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Mobile number of all the counsel in vakaltnama not furnished.2.Annexure marking of order dated 02.08.2024 in cause title and prayer portion of I.A.seems to be wrong.
81	D-WP(C)/50721/2024	CHITTA RANAJAN DAS	2024-12-05	Receipt Showing Serv.copy To cg not Filed.
82	D-WP(C)/50610/2024	UMA CHARAN MISHRA	2024-12-05	Page-25 under Annexure-4 not filed.
83	D-WP(C)/50741/2024	RABINDRA KUMAR PATNAIK	2024-12-05	Annexures 3,5 and 9 are not legible
84	D-BLAPL/36588/2024	ANANTA PRASAD THANAPAT	2024-12-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
85	D-WP(C)/50768/2024	PRAFULLA KUMAR RATH	2024-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D-BLAPL/36573/2024	NITYANANDA PANDA	2024-12-05	14-NOT PROPERLY INDEXED. A and B not mentioned in index.Page marking not correct in file.2(a)cc case no . not mentioned in cause title.
87	D-BLAPL/36567/2024	ANAND JENA	2024-12-05	14-NOT PROPERLY INDEXED. A,B not mentioned in index and correct page marking accordingly in index and Book mark
88	D-WP(C)/50670/2024	SUJAY SHANKER SINGHDEO	2024-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code not mentioned in the cause title
89	D-CRLA/36502/2024	DEBASNAN DAS	2024-12-05	Period of Delay 17 Days
90	D-WP(C)/50599/2024	SUBHASIS MOHAPATRA	2024-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.verification Not Proper
91	D-CMAPL/50700/2024	ADV.	2024-12-05	1. C.copy of dismissal order not filed. 2. Enrolment no. of the Advocate not furnished in the brief.
92	D-BLAPL/36396/2024	SANDHYARANI PANI	2024-12-05	This may be registered as a CRLA.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 05-12-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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